

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs),  
TIS HAZARI, DELHI  
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),  
DBA ELECTIONS-2024

No. \_\_\_\_\_/EC/DBA/2024

Dated 05.09.2024

To,  
The Worthy President,  
Bar Association of Delhi,  
Tis Hazari Courts, Delhi.

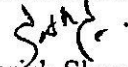
**Sub: Non-receipt of six Declaration Forms.**

Sir,

This is to inform you that while preparing the tentative list of eligible voters, it has come to the notice of the Committee that six Declaration forms have not been received. The serial numbers of Forms are A-33, A-388, A-505, D-829, F-96, F-404.

It is, therefore, kindly requested to your goodself to provide the status of the said Declaration Forms to the Election Committee at the earliest.

Yours Sincerely,

  
Harish Sharma

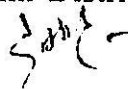
Nodal Officer, Election Committee,  
Delhi Bar Association 2024


No. 50474 /EC/DBA/2024

05 SEP 2024

Copy to-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
- 3) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 4)  The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.

  
Nodal Officer, Election Committee  
Delhi Bar Association 2024

*filed*  
  
Ld. Chairman  
DBA EC - 2024  
5/9/24